

14.30 hrs.

**Title: Withdrawal of the Juvenile Justice (Amendment) Bill, 2001.**

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to withdraw the Bill to amend the Juvenile Justice Act, 1986.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to withdraw the Bill to amend the Juvenile Justice Act, 1986. "

*The motion was adopted.*

SHRI RAMESH CHENNITHALA : *I withdraw the Bill.*

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